

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF ECONOMIC AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 2152**

TO BE ANSWERED ON MONDAY, MARCH 8, 2021 / PHALGUNA 17, 1942 (SAKA)

'PMGKY BENEFICIARIES'

**2152: SHRI NARANBHAI KACHHADIYA:
SHRI PARBATBHAI SAVABHAI PATEL:**

Will the Minister of **FINANCE** be pleased to state:

- a. the main objectives of the Pradhan Mantri Garib Kalyan Yojana (PMGKY); and
- b. the details of beneficiaries of the said scheme, especially the beneficiaries in Gujarat?

**ANSWER
MINISTER OF STATE (FINANCE)
(SHRI ANURAG SINGH THAKUR)**

(a) & (b): The Government had announced a Rs. 1.70 Lakh Crore 'Pradhan Mantri Garib Kalyan Yojana' relief package on 26.03.2020 to combat the economic impact of COVID-19 on the poor and needy and to help them in the fight against Corona Virus. The salient features of the package were:

- (a) Comprehensive personal accident insurance cover of Rs. 50 lakh for health workers fighting COVID-19.
- (b) Additional allocation of food grain @ 5 kg per person and pulses @ 1 kg per family per month free of cost to all beneficiaries covered under the targeted public distribution system.
- (c) Front loading and payment in April, 2020 itself of the first installment of Rs 2,000 due in 2020-21 to about 8.7 crore farmers under the PM KISAN Yojana.
- (d) An ex-gratia of Rs 500 per month for three months to 20.40 crores (approx) PMJDY women account-holders and release of Rs.1000/- to around 3 crore aged widows and persons in Divyang category.
- (e) Free of cost LPG cylinders to 8 crore beneficiaries of Pradhan Mantri Ujjwala Yojana.
- (f) Providing 24% of the monthly wages into PF accounts of wage-earners earning below Rs. 15,000 per month, in businesses with less than 100 workers, for three months to prevent disruption in employment.
- (g) Increasing (i) MNREGA wages by Rs. 20 w.e.f 01.04.2020 and (ii) Limit of collateral free lending from Rs. 10 to Rs. 20 lakh for women organized through 63 lakh Self Help Groups who support 6.85 crore households.
- (h) Amendment to Employees' Provident Fund Regulations to include Pandemic as the reason to allow non-refundable advance of 75% of the amount or three months wages, whichever is lower, from their accounts.
- (i) Directions issued to State Governments to utilize (i) Building and Other Construction Workers Welfare Fund for assistance and support to around 3.5 Crore registered workers & (ii) District Mineral Fund for supplementing and augmenting facilities of medical testing, screening and other requirements to prevent the spread of COVID-19 pandemic as well as treat the patients affected with this pandemic.

A Statement indicating State-wise details of the beneficiaries of PMGKY including those of **Gujarat** is at **Annexure-I.**

Statement referred to in reply to part (a) & (b) of Lok Sabha Unstarred Question No. 2152 for 8.3.2021.

No.	State	PMG AY		PMGAY Pulses/channa		Ujjwala		PM KISAN	PMJDY	24% EPF		NSAP National Social Assistance Programme	BoCW (Building and construction Fund)		DMF
		Foodgrains Qty (Apr-Nov) MT	Beneficiaries	Pulses/Channa Qty (Apr - Nov) (MT)	Beneficiaries	Refill delivered against advance or reimbursed	Amount Transferred (In Lakh)			No. of beneficiaries	No. of a/c credited		No. of Beneficiaries	Amount (Rs. lakh)	
1	Andaman and Nicobar Islands	2,383	59,100	122	16,350	22,354	157	10,677	23,064	3,238.00	155.91	5,928	11,014	492	
2	Andhra Pradesh	9,95,500	2,61,12,304	66,492	90,28,190	7,62,024	5,163	46,95,820	60,13,565	1,85,152.00	11,651.14	9,32,661	19,67,484	19,675	131.48
3	Arunachal Pradesh	30,642	7,98,490	1,034	1,77,210	76,658	518	66,323	1,80,119		0.00	34,139	3,000	60	
4	Assam	9,77,964	2,48,73,000	45,456	57,86,440	52,70,571	36,257	18,61,715	95,34,385	9,772.00	252.73	8,40,984	2,70,000	2,700	0.65
5	Bihar	31,47,508	8,11,39,356	1,20,112	1,43,33,767	1,53,47,936	1,11,171	58,99,824	2,33,15,732	67,545.00	4,287.92	36,64,811	0	0	0.00
6	Chandigarh	10,167	2,59,080	486	63,670	246	2	429	1,10,537	23,805.00	2,034.29	3,415	6,670	400	
7	Chhattisgarh	7,89,804	1,94,31,064	39,632	51,49,800	39,71,169	32,416	21,67,441	78,57,012	84,417.00	6,404.33	8,52,275	0	0	4.36
									52,817			9,588	0	0	
8	Dadra and Nagar Haveli & Daman and Diu	10,568	2,58,328	519	65,240	25,360	169	13,531	17,387		0.00	1,376	0	0	
9	Delhi	2,72,775	6284047	13,690	17,54,513	1,95,912	1,263	12,075	20,30,271	41,521.00	3,642.58	1,56,436	39,600	3,960	
10	Goa	20,585	5,14,412	1,066	1,42,550	2,108	14	7,854	69,987	16,563.00	1,265.92	2,061	5,117	307	
11	Gujarat	12,76,713	31784856	50,026	65,09,333	49,09,689	32,592	46,85,062	71,08,005	2,70,988.00	18,510.49	6,88,953	4,83,196	4,832	22.00
12	Haryana	4,50,912	1,11,90,324	18,812	24,27,333	15,15,279	9,902	15,14,497	34,16,299	83,035.00	6,403.61	3,27,269	3,50,621	17,531	15.85
13	Himachal Pradesh	1,06,429	27,72,352	4,790	6,73,667	2,92,574	1,965	8,70,609	5,84,184	48,762.00	3,629.35	1,11,863	1,21,281	7,461	0.00

14	Jammu and Kashmir	2,82,312	69,15,000	13,208	16,44,090	20,09,414	14,574	9,20,451	10,49,256	43,121.00	2,055.78	143289 (including Ladakh)	1,55,975	4,679	0.43
15	Jharkhand	8,83,433	2,40,94,622	44,593	57,11,600	53,60,642	37,520	12,31,912	72,27,042	1,05,631.00	7,666.54	12,88,850	0	0	9.66
16	Karnataka	15,41,056	3,86,45,940	80,975	1,27,22,730	57,07,480	37,831	48,39,093	79,87,088	3,19,389.00	24,924.83	13,98,410	13,62,438	68,122	118.09
17	Kerala	5,87,791	1,49,27,032	27,956	35,91,483	5,11,114	3,323	27,16,844	24,13,289	1,21,319.00	9,250.22	6,88,329	4,54,124	4,541	0.00
18	Ladakh	5,645	1,41,480	233	29,008	19,172	166	0	9,951	247.00	21.08	Included in J&K above	Included in J&K above	0.00	
19	Lakshadweep	864	21,800	39	5,200	517	3	0	2,867		0.00	324	520	33	
20	Madhya Pradesh	18,00,437	4,93,09,348	77,890	96,95,633	1,13,35,496	77,378	68,12,020	1,66,22,091	1,69,059.00	10,711.54	22,05,963	8,91,850	17,837	5.10
21	Maharashtra	25,27,129	6,82,50,268	1,03,643	1,32,15,103	76,20,813	50,513	86,32,718	1,29,47,062	4,76,836.00	31,528.87	11,68,385	8,94,408	17,888	59.50
22	Manipur	90,747	20,47,906	4,192	5,87,503	2,76,213	2,120	2,83,457	5,04,169		0.00	61,972	52,605	526	
23	Meghalaya	85,803	21,45,145	3,145	4,21,503	1,96,213	1,408	1,15,638	2,68,908	73,342.00	2,224.82	54,127	24,730	1,237	
24	Mizoram	25,288	6,62,132	1,243	1,55,405	55,270	420	69,425	58,176		0.00	27,538	51,451	1,544	
25	Nagaland	53,964	14,04,600	2,276	2,84,940	89,967	593	1,81,008	1,57,792		0.00	49,210	19,046	381	
26	Odisha	12,06,580	2,88,37,690	74,941	95,19,513	83,65,761	57,172	20,03,185	81,21,020	1,62,121.00	10,148.60	20,27,022	20,83,288	31,249	99.49
27	Puducherry	23,211	5,97,945	1,273	1,78,500	31,098	203	9,715	83,926	16,456.00	1,011.52	28,757	0	0	
28	Punjab	5,33,154	1,33,65,720	27,751	35,47,747	24,53,238	16,351	17,52,498	33,22,186	79,150.00	5,054.89	1,40,404	2,89,237	17,354	0.65
29	Rajasthan	17,52,646	4,44,44,332	75,043	99,94,240	1,11,23,374	73,858	51,64,391	1,56,13,962	1,23,266.00	7,946.42	9,87,781	22,30,000	55,750	15.93
30	Sikkim	14,479	3,65,120	614	93,817	21,301	165	0	42,552		0.00	18,332	7,836	157	
31	Tamil Nadu	12,31,653	2,97,45,840	33,324	1,11,07,920	61,85,688	41,390	35,59,533	60,75,989	5,81,768.00	34,570.97	18,14,700	13,70,601	27,412	14.73
32	Telangana	7,24,662	1,80,62,980	15,804	52,68,030	18,74,171	13,036	33,31,468	52,60,800	1,78,225.00	10,233.62	6,65,956	8,30,324	12,455	0.00

33	Tripura	94,893	23,73,722	4,420	5,40,847	4,46,819	3,747	1,90,441	4,31,770		0.00	1,38,473	39,082	1,172	
34	Uttar Pradesh	56,16,735	14,19,99,424	2,69,530	3,34,08,790	2,70,74,796	1,81,728	1,76,75,849	3,18,13,530	2,30,453.00	15,741.60	52,57,390	18,25,415	35,395	0.46
35	Uttarakhand	2,37,842	58,95,600	10,736	13,44,657	7,62,313	5,015	6,74,688	12,67,372	41,863.00	3,234.58	2,15,109	2,28,423	4,568	3.49
36	West Bengal	23,39,724	5,83,10,164	91,452	1,40,19,333	1,72,88,933	1,16,938	0	1,89,95,377	4,28,442.00	21,132.39	21,32,959	21,98,349	21,983	0.46
	TOTAL	2,97,51,729	75,80,40,523	13,26,516	18,32,15,657	14,12,01,683	9,67,041	8,94,54,616	20,65,00,000	39,85,486.00	2,55,696.54	2,81,45,039	1,82,67,685	3,81,702	502.33